GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3907 TO BE ANSWERED ON MARCH 23, 2023

URBAN INFRASTRUCTURE DEVELOPMENT SCHEME

NO. 3907. SHRI KALYAN BANERJEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of urban infrastructure development scheme for small and medium towns and urban infrastructure and governance scheme towards development of integrated infrastructural development of towns and cities;
- (b) the details of action taken and achievements of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) project towards slum eradication projects in the country; and
- (c) the proposal of the Government towards development of accomodation, water supply, sewerage to households and build amenities in cities to improve the quality of life for all, especially the poor and the disadvantaged people residing in the cities of the country thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) including sub component namely Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) and Urban Infrastructure and Governance (UIG) in December, 2005 for a period of 7 years i.e., upto 31stMarch, 2012. The UIDSSMT and UIG component was for infrastructure development with Central Assistance (CA) in small and medium towns of the States/Union Territories (UTs), whereas UIG component was for infrastructure development with central2/- assistance in large Cities. The JNNURM was extended for a period of two years i.e., upto 31st March, 2014. All the projects of UIDSSMT and UIG components of JNNURM in which 50% or more of the CA had been released and physical progress was 50% or more as on 31stMarch, 2014 or were sanctioned during the Transition Phase (1stApril, 2012 to 31stMarch, 2014) of the Mission, were approved for Mission Urban funding under Atal for Rejuvenation and Transformation (AMRUT) upto 31stMarch, 2017. After closure of the Mission, all the projects were handed over to the States/UTs.

(b): AMRUT was launched on 25thJune 2015 with focus on the development of basic urban infrastructure in the sectors of water supply, sewerage and septage management, storm water drainage, non-motorised urban transport and development of green spaces and parks in 500 selected cities across the country. Further, AMRUT Mission as such is not mandated to eradicate slums in the country. However, Pradhan Mantri Awas Yojana – Urban (PMAY-U)has In-Situ Slum Redevelopment (ISSR) as one of its four components under which slum rehabilitation can be taken up using land as a resource.

(c): Development of urban infrastructure is a State subject. Therefore, it is the responsibility of the States / Union Territories (UTs) to frame policies and implement scheme for improving the quality of life for all including the poor and the disadvantaged people residing in its cities. However, Government of India, through various programmatic interventions, assists the States/UTs in their effort to provide basic amenities required to improve quality of life, such as shelter, water supply, sewage and toilets facilities to urban population. Such programmes, which are under implementation at present, are - Pradhan Mantri Awas Yojana – Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission – Urban (SBM-U).

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